

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 241 of 2017 (SZ)

Applicant(s)	Respondent(s)
1. Mahendran Kattukuppam, Chennai	1. The Union of India, rep. by Secretary MoEF & CC, New Delhi
2. Saravanan. K Besant Nagar, Chennai	2. The State of Tamil Nadu, rep. by its Director, Dept. of Environment & Forest Fort St. George, Chennai
3. Pooja Kumar Kalakshetra Colony, Chennai	3. The Tamilnadu State Coastal Zone Management Authority, rep. by its Member Secretary, Chennai

Legal Practitioners for Applicant(s) Mr. T. K. Ramkumar	Legal Practitioners for Respondents Mr. E. Manoharan for R2 & 3
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Note of the Registry	Orders of the Tribunal
Item No.16	<p>Date: 15th November, 2017</p> <p>On mentioning, the matter is taken up for hearing.</p> <p>Learned counsel appearing for the applicant submitted that the respondent Nos.2 and 3 be directed to produce the Coastal Zone Management Plan (CZMP) Sheet No.2 of Ennore area.</p> <p>Learned counsel appearing for respondent Nos.2 and 3 seeks time submitting that he could not get proper instructions.</p> <p>List the matter on 28.11.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p> <p style="text-align: right;">.....E.M. (Shri P.S. Rao)</p>